BENCH-II

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

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T.P.No. 94/2017 CP-1079/2016

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M.

Name of the Company		Kushal Polysacks Pvt.Ltd.		
	Under Section	433,434 Winding up		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

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<u>21.07.2017 – T.P - 94 / 2017 C. P - 1079 / 2016 – Kushal Polysacks Pvt.</u> <u>Ltd.</u>

<u>ORDER</u>

Ld. Lawyers on behalf of the Operational Creditor is present.

The Ld. Lawyer has prayed for some time to file his application in new format, as this matter was transferred from Hon'ble High Court.

Fixed on 21 of August, 2017.

(MANORAMA KUMARI) MEMBER (J)